

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 347 OF 2017 &
IA NO. 927 OF 2017**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Ajmer Vidhyut Vitran Nigam Ltd. & Anr. ... Appellant(s)
Versus
M/s. Srinivas Sangmarmar Pvt. Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Madan
Mr. Dhruv Varma

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **06.11.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkg